

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).2 6 9 4 / 2 0 0 4

(From the judgement and order dated 1 4 / 0 7 / 2 0 0 3 in F A F O No. 1 8 2 2 / 2 0 0  
1 of  
The HIGH C O U R T O F J U D I C A T U R E AT AL L A H A B A D)

H A S H A M Petitioner(s)

V E R S U S

T A S H A B B A R H U S S A I N & O R S. Respondent(s)

(With office report )  
(FOR F I N A L D I S P O S A L)

Date: 0 1 / 0 8 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

H O N ' B L E D r. J U S T I C E A R I J I T P A S A Y A T  
H O N ' B L E D R. J U S T I C E M U K U N D A K A M S H A R M A

For Petitioner(s) Mr. Arun Ku m a r Beriwal,Adv.

For Respondent(s) Mr. A.K. R a i n a , Adv.  
Mr. Ra mes hwa r P r a s a d Goyal,Adv.

Mr. Sameer Nandwani, Adv.  
Mr. K.L. N a ndwa ni, Adv.  
Mr. S.K.Mi s r a , Adv.  
Mr. Debasis Misra ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Call after one week.

( Shashi Sareen )  
Court Master

( Vijay Aggarwal )  
Court Master